

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

...
New Delhi, the 30th May, 1980.

NOTIFICATION
INCOME TAX

No. 3437 (F.No. 398/12/80-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the Notification of the Government of India in the Department of Revenue No. 2902 (F.No. 404/132/TRO_Pune/79-ITCC) dated 30.6.79: namely in the said Notification for the words and letter "S/Shri R.M. Yardi, M.G. Kartalkar and K.R. Duraphe" the words and letter "Shri K.R. Duraphe" shall be substituted.

Sd/-

(H. Venkataraman)

Deputy Secretary to the Government of India.

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P.N. Verma

NO:CC/ITCC/3234/999/RSP/80

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Nair/8.6.80